



2026:DHC:8445



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC011299072016

+ **O.M.P. (COMM) 227/2016 & I.A. 10920/2018**

HITESH RICE MILLS, SA-NTEMAJRA
KHARAR, CHANDIGARHPetitioner

Through: None.

versus

FCI, CHANDIGARHRespondent

**Through: Mr. Mohan Lal and Ms. Shikha
Sharma, Advs.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 28.09.2026

1. This case is called out twice.
2. None has caused appearance on behalf of Petitioner nor any adjournment slip has been moved.
3. It seems that Petitioner has lost interest in pursuing the present matter.
4. The present petition is dismissed for want of prosecution.

OM PRAKASH SHUKLA, J

SEPTEMBER 28, 2026/at

Signature Not Verified

Signed By: GUNN
Signing Date: 29.09.2026
19:31:43

